

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 03rd day of **APRIL, 2019**.

ORIGINAL APPLICATION NO. 330/00570/2017

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Rajeev Singh son of late Sudarshan Singh, a/a 40 years, Resident of 819A New Central Colony Mughalsarai Post Mughalsarai District Chandauli.

.....Applicant.

VERSUS

1. Union of India through General Manager, East Central Railway, Hazipur.
2. Divisional Railway Manager, East Central Railway Mughalsarai, District Chandauli.
3. Senior Divisional Personal Officer, East Central Railway, Mughalsarai, District Chandauli.
4. Assistant Mechanical Engineer-II, Samadi, Mughalsarai, District Chandauli.
5. Assistant Divisional Railway Manager, East Central Railway, Mughalsarai, District Chandauli.

.....Respondents

Advocate for the Applicant : Shri A K Dave

Advocate for the Respondents : Shri L M Singh

O R D E R

Shri A K Dave, learned counsel for the applicant and Shri L M Singh, learned counsel for the respondents are present.

2. Learned counsel for the applicant has submitted that the applicant has been allotted proper residential accommodation, therefore, he does not want to pursue this OA.
3. Accordingly, this OA is dismissed as withdrawn.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..